

Annexure-7

Name of the corporate debtor: RBEP Entertainment Private Limited (In CIRP)

Date of commencement of CIRP: 14-10-2025

List of Creditors Updated on: 29-01-2026

List of operational creditors (Government dues)

(Amount in Rs.)

| Annexure-7 Name of the corporate debtor: RBEP Entertainment Private Limited (In CIRP) Date of commencement of CIRP: 14-10-2025 List of Creditors Updated on: 29-01-2026 | | | | | | | | | | | | | | |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|------------------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|-----------------------------------------------|------------------------------|------------------------------------|------------------------------|
| List of operational creditors (Government dues) | | | | | | | | | | | | | | |
| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | Department of Sales Tax, Govt. of Maharashtra, Mumbai | Maharashtra State Government | 28-11-2025 | ₹ 89,03,497.00 | ₹ 89,03,497.00 | - | - | - | No | - | - | - | - | The claim has been admitted. |
| Total | | | ₹ 89,03,497.00 | ₹ 89,03,497.00 | - | 0.00 | 0.00 | - | 0.00 | 0.00 | 0.00 | 0.00 | - | |